

**File No.12031/01/2009/Admn-FSSAI**  
**Food Safety and Standards Authority of India**  
(Ministry of Health and Family Welfare)  
**FDA Bhawan, Kotla Road,**  
**New Delhi-110002**

Food Safety and Standards Authority of India, an autonomous body under Ministry of Health & Family Welfare proposes to fill up one post each of Director in Central Food Laboratory, Kolkata and Central Food Laboratory, Mumbai, through Deputation (including Short-Term Contract) or Direct Recruitment. Officers belonging to Central Government, State Government or Union Territory Administrations or Universities or recognised Research Institutions or Public Sector Undertakings or Semi-Government or Statutory or Autonomous organisations, who meet the eligibility conditions shall be considered either for appointment on deputation or on direct recruitment basis, as per the mode of application. The posts are unreserved and likely to be permanent or likely to continue.

1. **Name of Post:** (i) Director, Central Food Laboratory, Kolkata  
(ii) Director, Central Food Laboratory, Mumbai.
2. **Duties attached to the Post:** i) Head of Institution and supervise all technical, financial and administrative functions of the laboratory.  
  
(ii) Function as Director of Central Food Laboratory for analysis of food items samples at appellate level forwarded by Trial Courts under statutory provisions of Prevention of Food Adulteration Act, 1954/ the Food Safety and Standards Act, 2006 and tender evidence in court when summoned for this purpose.  
  
(iii) Functions as assigned by Food Safety and Standards Authority of India under Food Safety and Standards Act, 2006 from time to time.
3. **Scale of Pay:** PB-4: Rs.37400-67000/- with grade pay of Rs.8700/- (**Rs.14300-400-18300/- Pre-revised scale**)
4. **Age Limit:** (i) For appointment by deputation (including Short-Term Contract), age not exceeding 56 years as on the closing date for receipt of applications.  
  
(ii) For direct recruitment, age not exceeding 50 years as on the closing date for receipt of application. (Relaxable for regularly appointed Central/UT Govt. servants up to five years as per the instructions issued by the Govt. of India from time to time).
5. **Eligibility for Deputation (including Short-Term Contract):** Officers under Central Government, State Governments or Union Territory Administrations or Universities or recognised Research Institutions or Public Sector Undertakings or Semi-Government or Statutory or Autonomous organisations:
  - a) (i) holding analogous post on regular basis; or  
(ii) holding post with 5 years' regular service in the scale of Rs.12000-16500 (pre-revised) or equivalent and
  - b) possessing the educational qualifications and experience prescribed for direct recruits as indicated against Item No. 6 below.
6. **Qualifications and Experience for the Posts (applicable to Deputation including Short-Term Contract) or Direct Recruitment**  
**Essential Qualifications:**
  - A. **Educational:**  
Master's degree in Chemistry/Bio-Chemistry/Chemistry of Foods and Drugs and Water/Food Technology/Microbiology/ Food and Drugs from a recognised University or equivalent.

**B. Experience:**

- (i) 15 years' experience in Food Processing/Food Analysis/Food Standards or related areas, out of which at least 10 years should be in Laboratory or Research Organisation in the analysis of Food and knowledge of Food Standards and of problems connected with Food Adulteration. Out of 15 years' experience as above, at least 5 years experience should be in supervisory capacity.
- (ii) 8 years' experience of conducting/guiding research on Food Composition (evidence to be furnished.)

**Desirable:**

- (i) Training and Research in Toxicology or Bacteriology or GM Food.
- (ii) Doctorate in the subject concerned.

**NOTE:** The qualifications are relaxable at discretion of the Food Authority in case of candidates otherwise well qualified.

7. **Period of Deputation/Short-Term Contract:** The period of deputation/short-term contract including the period of deputation/short-term contract in another ex-cadre post held immediately preceding this appointment in the same or other organization/department of the Central Government shall ordinarily not exceed 5 years. The terms and conditions of deputation will be regularised according to the orders contained in the Government of India, DoPT's OM No. 2/29/91-Estt.(P.II), dated 5<sup>th</sup> January, 1994 as amended from time to time. Applications in appropriate proforma alongwith complete and up to date certified copies of CR Dossiers of last five years of the officials who can be spared in the event of their selections, may be sent by the controlling authority before the closing date. While forwarding the applications, it may also be verified and certified that the particulars furnished by the officials are correct and no disciplinary proceedings are either pending or contemplated against him/her. The integrity of the officer may also pleased be certified. It may also be confirmed that no major/minor penalty has been imposed on him/her during the last ten years.

The candidates selected for direct recruitment shall be governed by Food Safety and Standards Authority of India service conditions which are being finalised in consultation with Central Government.

8. **General Conditions:**

- (i) Candidates working in Central Government or State Government Departments or Union Territory Administrations or Universities or Recognised Research Institutions or Public Undertakings or Semi-Government or Statutory or Autonomous organisations should be apply in appropriate pro-forma through proper channel. The proforma of application for Direct Recruitment and Deputation (including Short-Term Contract) is available on FSSAI website ([www.fssai.gov.in](http://www.fssai.gov.in))
- (ii) The eligibility, age limit and qualifications/experience would be determined as on closing date of receipt of application.
- (iii) Candidates will need to produce proof of the details furnished in their applications as and when required.
- (iv) Only Indian Nationals need to apply.
- (v) Canvassing in any form will be a disqualification.
- (vi) The prescribed essential qualifications as shown in Item No.6 above are the minimum and the mere possession of the same does not entail candidates to be called for interview.
- (vii) Applications complete in all respects and in the appropriate proforma should reach Dy. Director (Estt. & Admn), FDA Bhawan,Kotla Road, New Delhi-110 002, within 45 days from the date of publication of this advertisement.
- (viii) Incomplete applications as well as those received after the closing date will be not considered.
- (ix) The applications should be sent in an envelope superscripted 'Application for the post of Director, CFL, Mumbai/Kolkata in the Food Safety and Standards Authority of India.'
- (x) The applicants who wish to apply for both the posts may submit separate applications.

# FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

## APPLICATION FORM FOR DIRECT RECRUITMENT

1. NAME OF THE POST APPLIED FOR: \_\_\_\_\_
2. FULL NAME: \_\_\_\_\_  
(IN CAPITALS)
3. FATHER'S NAME: \_\_\_\_\_
4. (a) DATE OF BIRTH(in figures) : \_\_\_\_\_  
  
(b)DATE OF BIRTH (in words): \_\_\_\_\_
5. SEX: (Write '1' for **Male**, '2' for **Female**)
6. COMMUNITY: (Write '1' for **SC**, '2' for **ST**, '3' for **OBC**, '4' for **GENERAL**)
7. CITIZENSHIP: \_\_\_\_\_
8. ADDRESS FOR CORRESPONDENCE: \_\_\_\_\_

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9. Date of Declaration of Result of Essential Qualification: \_\_\_\_\_

10. All Educational/Other Professional Qualifications/Training Courses etc. (Starting from latest )

LEVEL	Exam Passed/Degree Trg.	Division Grade	Year of Passing	Duration of the Degree/ Diploma	Board/ Univ.	Subject	Subject of Specialization

**Note:-** If any qualification poses by the officer is treated as equivalent to the qualification prescribed, please state the authority for the same.

11. Details of employment in Chronological order (Starting from present position first)

Office/Inst. Firm	Post held	Ad-hoc/Regular/Temp /Pmt	Exact dates to be given		Total Period (in years)	Scale of Pay	Nature of Duties
			From	To			

12. Complete Postal Address of the present employer (wherever applicable): \_\_\_\_\_  
\_\_\_\_\_

13. A passport size recent photograph duly signed on the front may kindly be pasted on the top right side of the application form. Any other relevant information: (Attach extra sheets)

Details of enclosures: 1) \_\_\_\_\_  
2) \_\_\_\_\_  
3) \_\_\_\_\_  
4) \_\_\_\_\_

I hereby declare that all the statements made in this application are true and complete to the best of my knowledge and belief. I understand that action administrative/legal can be taken against me by the Authority if it is found at any time that I have furnished wrong/false information or concealed any material information having a bearing on the appointment. I have informed my Head Office/Dept. in writing that I am applying for this selection.

**Date:**

**Signature of the candidate**

**Place:**